



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
37 WA/111/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY
- FOR ORDERS -			
38 Cont.Cas(C)/536/2018 FIXED	DIPAK GOGOI AND ANR. Versus SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. D SAIKIA(R-1) MR. P K BORAH(R-1) MR. N J KHATANIAR(R-1) MR. K K DUTTA MR B KAUSHIK(R-2) MS K DAS(R-2)
39 I.A.(Civil)/3293/2024 FIXED in PIL/23/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	SC, HIGHER EDU GA, ASSAM MRS. R DEVI DY.S.G.I.
WITH PIL/23/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	SC, HIGHER EDU GA, ASSAM MRS. R DEVI MRS. R DEVI DY.S.G.I.
- FOR FRESH ADMISSION WITH STAY/BAIL -			
40 WA/365/2024 FIXED, CAVT./910/2024, CAVT./913/2024, CAVT./915/2024, CAVT./916/2024, CAVT./997/2024, CAVT./1005/2024, CAVT./1010/2024, CAVT./1011/2024, CAVT./1012/2024, CAVT./1016/2024, CAVT./1017/2024, CAVT./1018/2024, CAVT./1024/2024	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. S SAHU MD S HOQUE	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
66	WP(C)/5170/2023 B/O	SUBODH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, SEC. EDU.
MOTION				
67	WP(C)/5514/2024 FIXED AS FIRST ITEM	DR. PRANJAL PRATIM BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, APSC
68	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
69	WP(C)/3117/2024 (PERSONAL APPEARANCE AT 10:30 AM), FIXED	GOPAL PRASAD SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
70	WP(C)/5077/2024 FIXED	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
71	WITH WP(C)/4793/2024	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH
72	WITH WP(C)/5152/2024	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
73	WITH WP(C)/5158/2024	SADIA TASHNIMA AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH

74	WITH WP(C)/5159/2024	SUHENA NASRIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
75	WITH WP(C)/5161/2024	AFSANA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
76	WITH WP(C)/5162/2024	ALIA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
77	WITH WP(C)/5173/2024	AMIT GUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
78	WITH WP(C)/5274/2024	AMINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A H M R CHOUDHURY	SC, HEALTH
79	WP(C)/5508/2024 B/O	PANKAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR D K MEDHI MR. K BORUAH MR. P BORDOLOI	SC, HIGHER EDU
ORDERS				
80	Cont.Cas(C)/293/2021 FIXED	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MR B DEURI (R-4) MS R GOGOI MS. S KEMPRAI (r-6)

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./3246/2024 FIXED.	MOTIAR RAHMAN Versus UNION OF INDIA	MR. K N CHOUDHURY MR. S ISLAM A R MONDAL	SC, NCB
47	Bail Appln./3262/2024 FIXED.	ALBERT DEORI Versus THE STATE OF ASSAM	MR W R MEDHI MR P TALUKDAR MS. M K SHARMA	PP, ASSAM
MOTION				
48	W.P.(Cri.)/34/2024 B/O	RAJIB SHARMA Versus THE INDUSIND BANK LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
BAIL HEARING (BA)				
49	Bail Appln./2324/2024 FIXED, WITH OFFICE NOTE, WITH SCANNED CASE RECORDS	RAFIKUL ISLAM Versus THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NCB
50	Bail Appln./2325/2024 B/O, WITH SCANNED CASE RECORD	RAJIB DEBNATH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
51	Bail Appln./2991/2024 FIXED.	REKIBUL HUSSAIN @ RAHUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
52	Bail Appln./3008/2024 WITH SCANNED COPY OF CD. FIXED.	BADRUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
53	Bail Appln./3157/2024 FIXED, WITH SCANNED CASE RECORDS	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
54	Bail Appln./3180/2024 FIXED.	SHAHAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
BAIL HEARING				
55	AB/1770/2024 FIXED.	GAYATRI SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM

56 [AB/2131/2024](#)
WITH OFFICE NOTE, FIXED

MOKHLES ALI
Versus
THE STATE OF ASSAM AND ANR.

MR B M DEKA
MS. S SARMAH
MR R.AHMED

PP, ASSAM

57 [AB/2770/2024](#)
FIXED.

ADVOCATE REETAM SINGH
Versus
STATE OF ASSAM

MR H R A CHOUDHURY
MR. A M AHMED
MS R DEKA

PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/5252/2024 FIXED	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	DY.S.G.I. SC, EDU SC, SSA
41	WP(C)/5253/2024 FIXED	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, ELEM. EDU DY.S.G.I. SC, SSA
42	WP(C)/5441/2024 FIXED	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	MR. C K S BARUAH DY.S.G.I.
ADMISSION				
43	WP(C)/3263/2024 FIXED	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
44	WP(C)/4476/2024 FIXED	M/S S. M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, APDCL MR S P DAS (R-3) MR M CHETIA
ORDERS				
45	Cont.Cas(C)/121/2024 WITH WP(C) 4699/21(D/O), FIXED	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
46	WITH Review.Pet./191/2024	THE STATE OF ASSAM AND 4 ORS Versus CHANDRESWAR SAIKIA	MR R M DAS	
47	WP(C)/5276/2024 FIXED	M/S VIVEK TRANSPORT AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM

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HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 28/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 3:40 PM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT THEREAFTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/5322/2024 FIXED	SAMAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WP(C)/5509/2024 B/O	SAHADAT ALI @ SAHADAT MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI J M SULAIMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/5515/2024 B/O	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3287/2024 in WP(C)/5515/2024	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
40	WP(C)/1160/2020 FIXED, WITH LCR	SAINUR KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
41	W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM

WITH
[I.A.\(Civil\)/2363/2024](#)
in W.P.(CrI.)/23/2024

SIEMTHANG HMAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MS. D GHOSH
MS. D GHOSH
MS N DEKA
MS A HUSSAIN
MR I CHAKMA
MR. S. K. CHAKMA
MR A.K. HAJONG
MR. D K AGARWALA

GA, ASSAM

42 [I.A.\(Civil\)/3268/2024](#)
B/O
in WP(C)/4800/2024

NIRODH TRAPDAR@ NIRUTCHANDRA
TARAPDAR
Versus
THE UNION OF INDIA AND 6 ORS

MR. SURAJIT DAS
MR. J ABBAS
I HOQUE

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/4800/2024](#)

NIRODH TRAPDAR@ NIRUTCHANDRA
TARAPDAR
Versus
THE UNION OF INDIA AND 6 ORS

MR. SURAJIT DAS
MR. J ABBAS
I HOQUE

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

43 [I.A.\(Civil\)/3286/2024](#)
B/O
in WP(C)/4273/2023

RABIA KHATUN @ RABIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MRS S RAHANA
MR. A M AHMED
B DAS

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/4273/2023](#)

RABIA KHATUN @ RABIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MRS S RAHANA
MR. A M AHMED
P. GHOSH

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, ECI
SC, F.T

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[For Monday,28th October 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	I.A.(CrI.)/134/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O in CrI.A./40/2024 WITH CrI.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM
18	I.A.(Civil)/2662/2024 B/O, WITH LCR, OFFICE NOTE in WP(C)/3861/2023 WITH WP(C)/3861/2023	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR. MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE MR. A R SIKDAR MR. A R SIKDAR MR. S I TALUKDAR	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
		MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MS. D GHOSH MS N DEKA MR. S I TALUKDAR MS H BETALA MS M SARMA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,28th October 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	El.Pet./1/2024 FIXED	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
2	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	WP(C)/5185/2022 B/O	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. Versus THE GOVT. OF ASSAM AND 22 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
54	I.A.(Civil)/3248/2024 FIXED in WP(C)/1637/2021 WITH WP(C)/1637/2021	MORZINA BEGUM, Versus THE STATE OF ASSAM AND 4 ORS MORZINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD GA, ASSAM SC, PWD
MOTION				
55	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
ADMISSION				
56	WP(C)/3089/2022 FIXED	NARA SING SAW ADN 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC
57	WP(C)/1884/2023 FIXED	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
58	WP(C)/3035/2024 FIXED	SHRI SHIV KUMAR AGARWALLA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	WP(C)/3919/2024 FIXED	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION

ORDERS

60	Cont.Cas(C)/621/2023 FIXED	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) Versus PIRAISOODAN B , IFS AND ANR	MR. K N CHOUDHURY MR G RAHUL MR. D M NATH	
61	WP(C)/2062/2023 WITH OFFICE NOTE, FIXED	DHARAM BASFOR AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
62	WITH WP(C)/2097/2023	SMTI. KANTI BASFORE AND 20 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPARTMENT. SC, WPT AND BC SC, GMC

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24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
29)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
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31)	MR I HASSAN	28-10-2024	To	30-10-2024
32)	MR M J QUADIR	28-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
8	WP(C)/2755/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2291/2024 in WP(C)/2755/2024	BIDYUT BIKASH GOSWAMI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
	WITH I.A.(Civil)/3290/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

58	MACApp./31/2019 CAVT. NO.1352/2018	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	WITH I.A.(Civil)/135/2019 in MACApp./31/2019	NATIONAL INSURANCE CO. LTD Versus SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
59	MACApp./521/2019 FIXED	UNION OF INDIA AND 2 ORS Versus SMTI. ANSUMI BARO	MR. K K PARASAR SC, C.G.C.	MS. P BHATTACHARYA MR. A BORUA
60	Crl.A./218/2022 FIXED	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION (BA)				
61	Bail Appln./3282/2024 B/O	LUTFUR RAHMAN CHOWDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION				
62	Crl.Pet./1301/2024 B/O	ALTAF HUSSAIN Versus RAJIBUL ISLAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	

ADMISSION

63	Crl.Pet./691/2024 WITH LCR 1 FILE (SCANNED), FIXED	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM
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BAIL HEARING (BA)

64	Bail Appln./2877/2024 FIXED, IN AB/2335/2024(D/O), AB/2354/2024(D/O)	MD JUBBAR ALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
65	Bail Appln./3033/2024 FIXED	RITU MONI BEGUM AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
WITH				
66	Bail Appln./3046/2024	MAFIJ UDDIN Versus THE STATE OF ASSAM	MD. S Z B AKLAS	PP, ASSAM
67	Bail Appln./3116/2024 FIXED	ABDUL ALIM BARBHUIYA @ SABU AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MS. J GHOSH	PP, ASSAM
68	Bail Appln./3171/2024 B/O	MONOWARA KHATUN Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM

ORDERS

69	Crl.Pet./1115/2022 WITH LCR 1 FILE (SCANNED), B/O	LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR	MD I H LASKAR MR. R A MAZUMDER	MR. D HUSSAIN (R-3) MD. E AHMED (R-3) PP, ASSAM
70	Crl.Pet./1198/2024 FIXED	MIRANDA KACHARI KAHAR Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR B TAID	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
33	RSA/15/2011 AT 10:30 AM	BASANTA DAS and ANR Versus GIRISH CH.DAS	DR.B AHMED MRH I CHOUDHURY MR. P K ROYCHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
34	RSA/241/2014 AT 10:30 AM	GITA ROY Versus HARENDRA CH. ROY @ KULENDRA ROY and 8 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA	MR.S K GHOSH(R-1T05)
35	AB/2600/2024 AT 10:30 AM	SOHEL RANA SARKAR @ MANIK Versus THE STATE OF ASSAM	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
MOTION				
36	CRP(IO)/421/2024 FIXED	NUR HUSSAIN AND 5 ORS Versus SAHEBA BEGUM @ SAHEBA KHATUN	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
ADMISSION				
37	WP(C)/4086/2023 PART-HEARD, FIXED	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
ORDERS				
38	RFA/87/2016 WITH LCR, B/O	SRI AKHIL KALITA Versus SHRI AMRIT CHANDRA KALITA and ANR	MR.A SARMA MR. N ALAM MRK JAIN	MR.P P DAS(R-1) MR.R AHMEDR-1
HEARING				
39	RSA/90/2021 WITH LCR , B/O	MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY (r-- -18) MR N RAHMAN (r-1-18) MS S S ZIA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./3288/2024 B/O	IKBAL HUSSAIN BARBHUIYA @ RIPON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
MOTION				
47	Crl.Pet./645/2024 CONNECTED WITH ITEM NO 39 IN TE DAILY CAUSE LIST.	BASUDEV MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
48	Crl.Pet./1294/2024 B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
ADMISSION				
49	Crl.Pet./1199/2023 WITH LCR 1 FILE (SCANNED), B/O	MD. INAMUL HUDA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A SATTAR S CHOUDHURY	S AHMED (R-2) PP, ASSAM
50	Crl.Rev.P./331/2024 B/O	MD. SHARIFUL ISLAM @ MD SARIFUL ISLAM Versus THE STATE OF ASSAM	MS. P TAYE MS. G BORAH	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./2975/2024 FIXED	AMLAN BORAH @ SUMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM SC, CBI
52	Bail Appln./3016/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
53	Bail Appln./3082/2024 FIXED	ASHRAFUL ISLAM @ ASHARAFUL ALOM Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR M SHELM(R-2) MR H A AHMED (R-2) PP, ASSAM
54	Bail Appln./3198/2024 FIXED.	GOPAL TAMULI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
WITH				
55	Bail Appln./3199/2024	DILIP DAIMAIRY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

BAIL HEARING

56	AB/2300/2024 WITH OFFICE NOTE, FIXED	ALI SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	MS. B SARMA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
57	AB/2437/2024 WITH OFFICE NOTE, FIXED	ROFIZ UDDIN ALIAS RAFIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

58	Crl.Pet./1147/2023 WITH LCR 1 FILE (SCANNED), B/O	DALE SINGH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
33	Bail Appln./2638/2024 AT 2:00 PM	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
MOTION (BA)				
34	Bail Appln./3260/2024 FIXED	ABDUL HIE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MS S DAS	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./3135/2024 WITH SCANNED CASE RECORDS, FIXED	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
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30)	MR. S SHARMA	28-10-2024	To	29-10-2024
31)	MR I HASSAN	28-10-2024	To	30-10-2024
32)	MR M J QUADIR	28-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
69	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/798/2023 FIXED	PRABHAWATI DAS (TELTUPI) Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MD. S M RAHMAN MR. A BORUA	GA, ASSAM SC, REVENUE
52	WP(C)/2485/2024 FIXED	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
53	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2073/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2579/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
54	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	WITH I.A.(Civil)/2401/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION

WITH
[I.A.\(Civil\)/2581/2024](#)
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE
Versus
THE ADDITIONAL CHIEF SECRETARY,
IRRIGATION AND 6 ORS

PETITIONER IN PERSON SC, IRRIGATION

ORDERS

55	WP(C)/7321/2017 FIXED (FOR DISMISSAL)	M/S. SEEMA SWEETS Versus THE STATE OF ASSAM and 3 ORS.	MR. G CHOUDHURY MR. K K GOSWAMI MS. A HUSSAIN MR. A RAHMAN MR. A BORUA	GA, ASSAM MR. Y DOLOI (R- 3&4) SC, J M B
56	WP(C)/2750/2021 FIXED (FOR DISMISSAL)	BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM
57	WP(C)/6159/2022 FIXED	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
58	Cont.Cas(C)/71/2024 FIXED	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS O ASSUMI (R-1)
59	WITH Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
60	WITH Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
61	WITH Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
62	WP(C)/3837/2024 FIXED	ABDUL HAYE AND 58 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MS. K PHUKAN(CGC) MS. K PHUKAN(CGC) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY THE 28TH DAY OF OCTOBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT, AT 2:00 PM]**

ADMISSION

1. WP(C)/217/2024 (FIXED)	NONGKU MEGU AND 12 ORS. VERSUS THE GAUHATI HIGH COURT AND 2 ORS	KAMAL SAXENA MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG 1 U BORI	MUK PERTIN, SENIOR ADVOCATE GA (AP) SC GAUHATI HIGH COURT
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